

**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

O. A. No. 200 of 2014

M. C. Mehta ..... Applicant(s)

Versus

Union of India &amp; Ors. .... Respondent(s)

**Next Date: 15.10.2024****INDEX**

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Date:

Place: New Delhi

Filed by: -

Gigi C George

Advocate

Standing Counsel (UoI)

M-9810625315

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BEFORE THE NATIONAL GREEN TRIBUNALPRINCIPAL BENCH, NEW DELHI

O. A. No. 200 of 2014

M. C. Mehta ..... Applicant(s)

Versus

Union of India &amp; Ors. .... Respondent(s)

**Reply Affidavit on behalf of the National Mission for Clean Ganga in compliance of the order dated 01.05.2024**

I, Anup Kumar Srivastava, S/o Late P L Srivastava,

aged 57 years presently posted as the Executive

Director, Technical in the National Mission for Clean Ganga

(NMCG), D/o WR, RD&GR, Ministry of Jal Shakti, New Delhi and am

duly authorized and hereby solemnly affirm and state as follows: -

1. That, I have gone through the order dated 01.05.2024

passed in the matter by the Hon'ble National Green Tribunal,

Principal Bench, New Delhi and has understood the contents

therein.



AS

अनुप कुमार श्रीवास्तव/Anup Kumar Srivastava  
कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)  
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
Dept. of Water Resources, River Development and Ganga Rejuvenation  
जल शक्ति मंत्रालय /Ministry of Jal Shakti  
भारत सरकार, नई दिल्ली /Govt. of India New Delhi

2. That, I have been authorized to swear this affidavit on behalf of NMCG by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.

3. That, it is humbly stated and submitted that the Principal Bench of Hon'ble Tribunal, New Delhi vide order dated 01.05.2024, was pleased to direct NMCG to file a report interalia disclosing the details as following:

- (i) Status of demarcation of floodplain zone of River Ganga and its tributaries in the State of Bihar;
- (ii) Input with regards to concern raised by HNGT relating to Digha STP which alleged to be constructed in middle of River Ganga in Patna;
- (iii) Fund released by the NMCG for construction of STPs in Bihar;



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जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
Dept. of Water Resources, River Development and Ganga Rejuvenation  
जल शक्ति मंत्रालय/Ministry of Jal Shakti  
भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

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- (iv) Monitoring of utilization of funds by the State Govt. of Bihar allocated under *Namami Gange Program* including funding in Ganga Action Plan (GAP) - I & II;
- (v) Performance status of the State of Bihar in reducing sewage pollution load entering into River Ganga in quantifiable terms; and
- (vi) Status of water quality of River Ganga and its tributaries flowing through the State of Bihar particularly with regard to *faecal coliform*.

4. That, in compliance thereof the point-wise reply is submitted before the Hon'ble Tribunal here as under: -

**(i) Status of demarcation of floodplain zone of River Ganga and**

**its tributaries in the State of Bihar:** The issue relating to

demarcation of floodplain zone of River Ganga and its tributaries

is sub-judice before the Hon'ble Supreme Court in the matter of

Civil Appeal No. 3367 of 2020- Ashok Kumar Sinha Vs. Union of



अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava  
 कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)  
 राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga  
 जल संरक्षण, नदी विकास और गंगा संरक्षण विभाग  
 Dept. of Water Resources, River Development and Ganga Rejuvenation  
 जल शक्ति मंत्रालय/Ministry of Jal Shakti  
 भारत सरकार, नई दिल्ली/Govt of India, New Delhi

India. The Hon'ble Supreme Court vide its order dated 17.02.2023 (enclosed and marked as **Annexure-I**) had inter-alia directed the State Government of Bihar to file a report disclosing therein how the floodplains have been described in the revenue records and if there is any construction within the zone of flood plains of the Ganga.

That the NMCG, from time to time, has been advising all the state governments in Ganga basin for demarcation, delineation and notification of river flood plains and removal of encroachment from the riverbed/floodplain of the river Ganga and its tributaries in accordance to the provisions of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016. In this context, a letter written to Ganga basin states on 06.08.2024 is enclosed and marked as **Annexure-II**.

**(ii) Location of the Digha STP allegedly in middle of River Ganga**

**in Patna:** As regards to the concern raised relating to the Digha



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राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
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भारत सरकार, नई दिल्ली / Govt. of India

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STP location which has been allegedly allowed to be set-up in middle of River Ganga in Patna, it is submitted that the land allocation for setting up a STP is done by the State Government, and is dependent upon the location of the major drains which is evaluated during survey and preparation of project feasibility report. The Digha STP is located at right bank of the river Ganga is near to Lok Nayak Ganga Path (4-Lane road), and doesn't obstruct the main current of the river. During High flood condition, the river water touches the Lok Nayak Ganga Path (4-Lane road), and to protect/maintain structural safety of the STP, Plinth protection work has been constructed in a manner that STP shall operate during flood.

**(iii) Status of utilization of funds by the State Govt. of Bihar till now including funding in Ganga Action Plan (GAP) - I & II:**

(a) GAP-I: -GAP was launched in June 1985 and its scheduled completion date was declared on 31.03.2000. Under GAP-I, total funds released for the State of Bihar was Rs. 53 crore.



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राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga  
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भारत सरकार, नई दिल्ली /Govt. of India, New Delhi







(v) Status of water quality of River Ganga and its tributaries flowing through the State of Bihar particularly with regard to

*Faecal coliform:*

(a) CPCB, through BSPCB, is carrying out monitoring for assessment of River Ganga water quality at 33 locations on main stem of the river Ganga in Bihar on fortnightly basis. River water quality is assessed for notified primary water quality criteria for bathing water w.r.t parameters pH (6.5-8.5), Dissolved Oxygen ( $\geq 5$  mg/L), Biochemical Oxygen Demand ( $\leq 3$  mg/L), *Faecal Coliforms* ( $\leq 2500$  MPN/100 mL) and *Faecal Streptococci* ( $\leq 500$  MPN/100 mL).

(b) Water quality data of river Ganga in Bihar for the year 2022 to 2024 (Jan to July) was analyzed based on the median values and indicates the following:

- i. Entire stretch is meeting the bathing criteria w.r.t. Dissolved Oxygen (DO) from 2022 to 2024.



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जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
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भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

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- ii. Entire stretch is meeting the bathing criteria w.r.t. Biochemical Oxygen Demand (BOD) from 2022 to 2024. Decrease in concentration of BOD is observed from 2022 to 2024 at most of the locations.
- iii. Entire stretch is not meeting the bathing criteria w.r.t *Faecal Coliform* (FC) (except one location namely Chapra, U/s Doriganj) from 2022 to 2024. However, decrease in concentration of FC is observed from 2022 to 2024 at most of the locations.

Relevant chart is enclosed and marked as **Annexure - VII**

- (c) CPCB has identified polluted river stretches (PRS) in year 2018 (2016 & 2017 data) and 2022 (2019 & 2021 data) with respect to BOD parameter. The locations/stretches of river not meeting with the primary water quality criteria for outdoor bathing for BOD i.e. more than 3 mg/L are identified as polluted locations or polluted stretches. PRS are categorized under five



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 जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
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 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi

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Priority Classes (I to V) on the basis of maximum BOD level observed. Details of PRS on river Ganga in Bihar is given below:

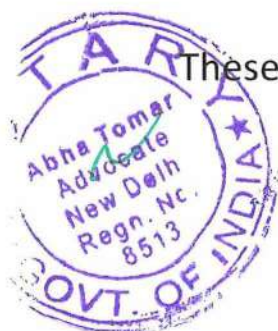
**Table 2. Polluted river-stretches in Ganga in 2018 (2016 & 2017 data), 2022 (2019 & 2021 data) and 2023 based on maximum BOD values in Bihar**

Year	Stretch Identified	Length (km)	BOD Range/Max value	Priority	Restored/Improved (Compared 2018 onwards)
2018	Buxar to Bhagalpur	400	3.2-4.2	V	Entire previous stretch restored
2022	Along Buxar, Patna, Fatwah and Bhagalpur	100	7.9	IV	
2023	Bhagalpur D/s	29	5.5	V	

**(d) Efforts from NMCG for reduce pollution in the River Ganga:**

NMCG has listed all the towns where pollution abatement projects are necessary for the River Ganga. In this regards, NMCG has communicated to the State Govt. of Bihar for submission of DPRs for pollution abatement projects which are necessary for rejuvenation of River Ganga flowing through the State of Bihar.

These copies are enclosed as **Annexure-VIII, IX & X**



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कार्यकारी निदेशक (तकनीकी)/Executive Director (Technical)  
राष्ट्रीय स्वच्छ गंगा मिशन/National Mission for Clean Ganga  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
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मंत्रालय/Ministry of Jal Shakti  
भारत सरकार, नई दिल्ली/Govt. of India, New Delhi

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5. That the statement made in forgoing paragraphs are true to my knowledge and enclosed annexures are true copy of its original.



*[Handwritten signature]*

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava  
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)  
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
Dept. of Water Resources, River Development and Ganga Rejuvenation  
भारत सरकार, नई दिल्ली / Ministry of Jal Shakti  
Govt. of India, New Delhi

Deponent

Identify the deponent/Executant who has signed in my presence

**VERIFICATION:**

10 OCT 2024

Verified at Delhi on this the day of .....October, 2024 the averments and facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.



*[Handwritten signature]*

अनूप कुमार श्रीवास्तव/Anup Kumar Srivastava  
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)  
राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga  
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग  
Dept. of Water Resources, River Development and Ganga Rejuvenation  
भारत सरकार, नई दिल्ली / Ministry of Jal Shakti  
Govt. of India, New Delhi

Deponent



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

it as correct

*[Handwritten signature]*

Notary, DE.

10 OCT 2024

ITEM NO.43

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3367/2020

ASHOK KUMAR SINHA

Appellant(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 100859/2020 - STAY APPLICATION)

Date : 17-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIAFor Appellant(s) Mr. Aakash Vashisht, Adv.  
Ms. Nidhi Agarwal, Adv.  
Ms. Tanya Saraswat, Adv.  
Mr. Neeraj Kumar Sharma, AORFor Respondent(s) Mrs. Aishwarya Bhati, ASG  
Mrs. Swarupama Chaturvedi, Adv.  
Mrs. Ruchi Kohli, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Arvind Kumar Sharma, AORMs. Aishwarya Bhati, ASG  
Mr. Gurmeet Singh Makker, AOR  
Ms. Swarupama Chaturvedi, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Navanjay Mahapatra, Adv.

Mr. Manish Kumar, AOR

Mr. Azmat H Amanullah, AOR  
Mr. Hardik Choudhary, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Validity unknown

Digitally signed by  
NIRMA A MEG  
Date: 2023.02.17  
16:29:10  
Reason:Ms. Aishwarya Bhati, learned additional solicitor general  
appearing for the Union of India, Ministry of Jal Shakti, submits  
that a survey map has already been made available to the State of

Bihar.

Let an assessment on the survey map giving the ground level situation as regards particulars of existing constructions on the floodplains of the river Ganga in Patna. A report shall be filed disclosing therein how the floodplains have been described in the revenue records and if there is any construction within the zone of floodplains of the Ganga.

List after four weeks.

(NIRMALA NEGI)  
COURT MASTER (SH)



(VIDYA NEGI)  
ASSISTANT REGISTRAR

TE-16015/7/2023-O/o ED(TECH) NMCG

Dated: 6<sup>th</sup> August, 2024

Subject: Status of Flood plain identification &amp; demarcation and identification and removal of encroachments – reg.

Ref: NMCG letter no. 25011(11)/2/2021/NMCG/900 dated 09.03.2023 (copy enclosed)

Sir,

Kind attention is drawn towards above referred letter regarding demarcation of Flood Plain Zones (FPZ) and identification of constructions falling in these zones. In this context, it is further submitted that-

2. The Hon'ble NGT has passed orders/directions in the matter of O. A. No. 200/2014 – *M. C. Mehta Vs. Union of India & Ors.* directing the State Government(s) for identification and demarcation of flood plains. It further emphasizes that till the said identification is completed, 100 meters from the edge of the river would be designated as 'no development /construction Zone'. The NGT, in other matters also, has been reiterating the compliance of direction by the State Governments in this regard;
3. Provisions of the River Ganga (Rejuvenation, Protection and Management) Authorities Order dated 07.10.2016 too advocates no construction activities in flood plains in the Ganga Basin.
4. Further, DoWR, RD & GR has circulated a draft Technical Guidelines on Flood Plain Zones on 24.07.2024 to all States seeking their comments/observations by 31.08.2024 (copy enclosed).
5. Needless to say, early compliance of Court Orders/Provisions embedded in the Authorities Notification for delineation, demarcation, and notification of river flood plains is required to be ensured along with removal of encroachment from river bed/floodplain of the river Ganga and its tributaries for rejuvenating and maintaining river health.

Considering above, it is requested that the concerned officials in the State may be directed to expedite and complete the FPZ works at the earliest. They may also be asked to submit updated reports on the FPZ related activities/its implementation status to NMCG at the earliest.

This issues with approval of the competent authority.

Encl.: As above



True Copy

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Yours faithfully,

(Anup Kumar Srivastava)

Executive Director – Technical, NMCG

To,

1. The Chief Secretary, Government of Uttarakhand, Uttarakhand Secretariat, 4 Subhash Road, Dehradun - 248 001, email: [chiefsecyuk@gmail.com](mailto:chiefsecyuk@gmail.com)
2. The Chief Secretary, Government of Uttar Pradesh, Secretariat, Lucknow - 226 001 email: [csup@nic.in](mailto:csup@nic.in)
3. The Chief Secretary, Government of Jharkhand, Secretariat, Ranchi - 834 004 email: [cs-jharkhand@nic.in](mailto:cs-jharkhand@nic.in)
4. The Chief Secretary, Government of West Bengal, Nabana (13th Floor), 325 Sarat Chatterjee Road, Shibpur, Howrah - 711102 email: [cs-westbengal@nic.in](mailto:cs-westbengal@nic.in)
5. The Chief Secretary, Government of Himachal Pradesh, Government Secretariat, Shimla-171 002 email: [cs-hp@nic.in](mailto:cs-hp@nic.in)
6. The Chief Secretary, Government of Rajasthan, Secretariat, Jaipur - 302 005 email: [csraj@rajasthan.gov.in](mailto:csraj@rajasthan.gov.in)
7. The Chief Secretary, Government of Madhya Pradesh, MP Mantralaya, Vallabh Bhawan, Bhopal - 462 004 email: [cs@mp.nic.in](mailto:cs@mp.nic.in)
8. The Chief Secretary, Government of Haryana, 4th Floor, Haryana Civil Secretariat, Sector-1, Chandigarh – 160019, email: [cs@haryana.nic.in](mailto:cs@haryana.nic.in)
9. The Chief Secretary, Delhi, Government of National Capital Territory of Delhi, 3rd level, Delhi Secretariat, I.P. Estate, New Delhi-110002, email: [csdelhi@nic.in](mailto:csdelhi@nic.in)
10. The Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan, Mantralaya, Naya Raipur - 492 002 email: [csoffice.cg@gov.in](mailto:csoffice.cg@gov.in)
11. The Chief Secretary, Government of Bihar, Government of Bihar, Main Secretariat, Patna-800015 email: [cs-bihar@nic.in](mailto:cs-bihar@nic.in)

**Copy (with request to co-ordinate in the matter) to:**

1. Project Director, SPMG – Uttarakhand, 117 Indira Nagar, Dehradun – 248 001
2. Project Director, SMCG- UP, Plot No. 18, Sec – 7, Gomti Nagar Extn., Lucknow – 226 010
3. Project Director, SPMG – Jharkhand, Room No. 403, 4<sup>th</sup> Floor, Project Bhawan, Dhurwa, Ranchi – 834 004
4. Project Director, SPMG – West Bengal, Unnayan Bhawan (3<sup>rd</sup> floor), DJ-11, Sector II, Block-A, KMDA, Kolkata – 700 091
5. Project Director, SPMG, Bihar, Patna



Z-24011/43/2023-FM Section-MOWR  
भारत सरकार/Government of India  
जल शक्ति मंत्रालय/Ministry of Jal Shakti  
जल संसाधन, न.वि. एवं गं.सं. विभाग/Department of Water Resources, RD & GR  
(बाढ़ प्रबंधन स्कन्ध /Flood Management Wing)

8वां तल, ब्लॉक-11, सीजीओ कॉम्प्लेक्स/ 8<sup>th</sup> Floor, Block-11, CGO Complex,  
लोधी रोड, नई दिल्ली/ Lodhi Road, New Delhi - 110003

24<sup>th</sup> July, 2024

To,

Chief Secretary of all States/UTs (as per List-I)

**Subject: Draft Technical Guidelines on Flood Plain Zoning (FPZ) - reg.**

Sir,

I am directed to forward herewith a copy of the Technical Guidelines on Flood Plain Zoning prepared by this Department for facilitating States/UT Governments in implementation of flood plain zoning.

There is need of implementing "Flood Plain Zoning (FPZ)" which is considered an effective non-structural measure for flood management. The basic concept of flood plain zoning is to regulate the land use in the flood plains of a river so as to restrict the damage caused by floods which are bound to occur from time to time. Demarcation of appropriate zones for various uses of flood plains not only helps in mitigation of flood damage, but it also aids in ground water recharge, maintenance of water quality and conservation of riverine biodiversity.

It is requested that the Draft Guidelines may be got examined and comments/observations on the same may be conveyed latest by 31.08.2024 to this office at email id [sjcer2-mowr@nic.in](mailto:sjcer2-mowr@nic.in).

**Encl.: As above**

Yours faithfully,



(Sharad Chandra)  
Commissioner (FM)  
Tel: 011-24368238

Copy to,

1. Engineer-in-Chief, Water Resources/Irrigation Department - (As per List-II)

Copy for information to:

PPS to Secretary (DoWR, RD & GR), Shram Shakti Bhawan, Rafi Marg, New Delhi

True Copy  
2

1

ITEM NO.43

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3367/2020

ASHOK KUMAR SINHA

Appellant(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(IA No. 100859/2020 - STAY APPLICATION)

Date : 17-02-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Aakash Vashisht, Adv.  
Ms. Nidhi Agarwal, Adv.  
Ms. Tanya Saraswat, Adv.  
Mr. Neeraj Kumar Sharma, AOR

For Respondent(s) Mrs. Aishwarya Bhati, ASG  
Mrs. Swarupama Chaturvedi, Adv.  
Mrs. Ruchi Kohli, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. Santosh Kumar, Adv.  
Mr. Arvind Kumar Sharma, AOR

Ms. Aishwarya Bhati, ASG  
Mr. Gurmeet Singh Makker, AOR  
Ms. Swarupama Chaturvedi, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. Navanjay Mahapatra, Adv.

Mr. Manish Kumar, AOR

Mr. Azmat H Amanullah, AOR  
Mr. Hardik Choudhary, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Validity-unknown  
Do. No. 219/23  
NITW/CA/REG  
Date: 20-02-2023  
19:29:11  
Reason:

Ms. Aishwarya Bhati, learned additional solicitor general appearing for the Union of India, Ministry of Jal Shakti, submits that a survey map has already been made available to the State of



Bihar.

Let an assessment on the survey map giving the ground level situation as regards particulars of existing constructions on the floodplains of the river Ganga in Patna. A report shall be filed disclosing therein how the floodplains have been described in the revenue records and if there is any construction within the zone of floodplains of the Ganga.

List after four weeks.

(NIRMALA NEGI)  
COURT MASTER (SH)



(VIDYA NEGI)  
ASSISTANT REGISTRAR

**GANGA ACTION PLAN PHASE-I**

1. YEAR OF LAUNCH : June 1985
2. SCHEDULED COMPLETION DATE : Declared closed on 31-3-2000
3. ORIGINAL SANCTIONED COST : Rs. 256.26 crores
4. REVISED SANCTIONED COST : Rs. 462.04 crores
5. DATE OF REVISED APPROVAL : August 1994
6. TOWNS COVERED : 25 class I towns
- 6 in U.P.  
- 4 in Bihar  
- 15 in West Bengal

**8. Physical Progress**

No. of Schemes	U.P.	Bihar	West Bengal	Total
Sanctioned	106	45	110	261
Completed	106	44	110	260
On-going	0	1	0	1

**9. Funds Released / Expenditure incurred**

(Rs. in crore)

Sl.	State	CCEA Cost	Present Sanctioned Cost	Funds Released	Expenditure incurred by States	Physical Progress (%)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Uttar Pradesh	184.84	176.14	190.12	194.45	100
2	Bihar	53.29	50.01	53.55	52.72	99
3	West Bengal	181.86	179.43	185.60	186.13	100
4	Operational & Maintenance (O&M)	25.30 (U.P.= 15.11, Bihar=4.00, & W.B.=6.19)	25.30@		--	
5	Estt.	16.75	22.43	22.43		99
		462.04	453.31	451.70#	433.30	

# Inclusive of 0.04 lakhs as misc. account.

@ Expenditure incurred on GAP-II and NRCP till March 1997 also included here.



10. Capacity Commissioned for Interception, diversion & Treatment  
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Total wastewater estimated from class-I towns in 1985 : 1340 MLD

SEWAGE TREATMENT CAPACITY CREATED (mld) UNDER GANGA ACTION PLAN PHASE-I

Sl.	State	Sewage Treatment Capacity Sanctioned		Sewage Treatment Capacity Created		Balance Capacity to be Created	
		No.	Capacity	No.	Capacity	No.	Capacity
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Uttar Pradesh	13	375.09	13	375.09	0	0.00
2	Bihar	7	135.50	6	122.00	1	13.50
3	West Bengal	15	371.60	15	371.60	0	0.00
TOTAL		35	882.19	34	868.69	1	13.50



## STATUS OF PROGRESS UNDER NATIONAL RIVER CONSERVATION PLAN (As on 31-03-2014)

Sl. No.	ACTION PLAN/STATE	(Rs. in lakh)				
		COST OF SCHEMES SANCTIONED <===== 31-03-2014 =====>	NO. OF SCHEMES SANCTIONED	NO. OF SCHEMES COMPLETED (28-02-2014)	FUNDS RELEASED BY GOI (31-03-2014)	EXPDT. INCURRED (BY STATE) (31-02-2014)
<b>Yamuna Action Plan Phase-I</b>						
1	DELHI	18064.08	12	12	17714.54	16069.53
2	UTTAR PRADESH	28266.50	146	146	24001.50	27552.47
3	HARYANA	24220.27	111	111	17870.40	24775.72
<b>SUB TOTAL</b>		<b>70550.85</b>	<b>269</b>	<b>269</b>	<b>59586.44</b>	<b>68397.72</b>
<b>Yamuna Action Plan Phase-II</b>						
	DELHI	48967.88	14	8	27479.53	57202.37
	UTTAR PRADESH	12677.15	6	6	9862.00	13785.73
	HARYANA	6342.89	16	15	5290.43	6001.42
<b>SUB TOTAL</b>		<b>67987.92</b>	<b>36</b>	<b>29</b>	<b>42631.96</b>	<b>76989.52</b>
<b>Yamuna Action Plan Phase-III</b>						
	DELHI	0.00	0	0	0.00	0.00
	HARYANA	21787.00	2	0	4820.00	7848.10
<b>SUB TOTAL</b>		<b>21787.00</b>	<b>2</b>	<b>0</b>	<b>4820.00</b>	<b>7848.10</b>
<b>TOTAL (Yamuna)</b>		<b>160325.77</b>	<b>307</b>	<b>298</b>	<b>107038.40</b>	<b>153235.34</b>
<b>(ii) GOMATI ACTION PLAN</b>						
	UTTAR PRADESH	5575.09	31	31	4314.72	5990.95
<b>TOTAL :</b>		<b>5575.09</b>	<b>31</b>	<b>31</b>	<b>4314.72</b>	<b>5990.95</b>
<b>GOMATI ACTION PLAN PHASE-II</b>						
	UTTAR PRADESH	26304.22	30	28	17974.46	41469.93
<b>TOTAL :</b>		<b>26304.22</b>	<b>30</b>	<b>28</b>	<b>17974.46</b>	<b>41469.93</b>
<b>TOTAL (Gomati)</b>		<b>31879.31</b>	<b>61</b>	<b>59</b>	<b>22289.18</b>	<b>47460.88</b>
<b>(iii) DAMODAR ACTION PLAN</b>						
4	JHARKHAND	41.44	4	4	19.81	36.99
5	WEST BENGAL	398.41	10	10	10.74	392.20
<b>TOTAL :</b>		<b>439.85</b>	<b>14</b>	<b>14</b>	<b>30.55</b>	<b>429.19</b>
<b>(iv) MAHANANDA ACTION PLAN</b>						
	WEST BENGAL	5488.23	3	1	500.00	5054.19
<b>TOTAL :</b>		<b>5488.23</b>	<b>3</b>	<b>1</b>	<b>500.00</b>	<b>5054.19</b>
<b>(v) GANGA ACTION PLAN-II(MAIN STEM+SUPREME COURT TOWNS)</b>						
	UTTAR PRADESH	19420.31	43	33	16928.77	18999.63
6	UTTRANCHAL	7062.15	44	32	5063.04	5479.33
	JHARKHAND	20.67	2	2	0.00	24.57
7	BIHAR	395.18	18	14	315.13	304.73
	WEST BENGAL	<b>23560.86</b>	<b>202</b>	<b>181</b>	<b>25502.63</b>	<b>21770.54</b>
	CETP (West Bengal)	8646.00	5	2	4401.00	3952.00
<b>TOTAL :</b>		<b>59105.17</b>	<b>314</b>	<b>264</b>	<b>52210.57</b>	<b>50530.80</b>
<b>(VI) NATIONAL GANGA RIVER BASIN AUTHORITY (NGRBA)</b>						
	UTTAR PRADESH	191436.00	13	0	49875.00	51347.00
	UTTRANCHAL	25121.00	16	1	5892.00	5857.00
	BIHAR	116038.00	7	0	12651.00	7649.00
	JHARKHAND	9936.00	1	0	626.00	0.00
	WEST BENGAL	93421.00	28	15	21538.00	18680.00
<b>TOTAL :</b>		<b>435952.00</b>	<b>65</b>	<b>16</b>	<b>90582.00</b>	<b>83533.00</b>
<b>GAP-II(TOTAL)</b>		<b>693190.33</b>	<b>764</b>	<b>652</b>	<b>272650.70</b>	<b>340243.40</b>



## STATUS OF PROGRESS UNDER NATIONAL RIVER CONSERVATION PLAN (As on 31-03-2014)

Sl. No.	ACTION PLAN/STATE	(Rs. in lakh)				
		COST OF SCHEMES SANCTIONED <===== 31-03-2014 =====>	NO. OF SCHEMES SANCTIONED	NO. OF SCHEMES COMPLETED (28-02-2014)	FUNDS RELEASED BY GOI (31-03-2014)	EXPDT. INCURRED (BY STATE) (31-02-2014)
<b>B OTHER RIVER CONSERVATION PLAN</b>						
8	ANDHRA PRADESH	36750.68	25	21	25980.20	36642.32
	JHARKHAND	375.62	9	0	425.60	97.65
9	GUJARAT	36409.01	14	13	13175.88	19411.00
10	KARNATAKA	6624.70	42	28	4783.27	5358.54
11	MAHARASTRA	19259.94	31	22	15121.06	14287.58
12	MADHYA PRADESH	11537.84	69	57	7900.10	8569.01
13	ORISSA	9273.89	22	14	6141.18	7038.30
14	PUNJAB	78800.33	78	59	41972.64	64218.47
15	RAJASTHAN	15095.40	8	5	4112.17	5407.07
16	TAMILNADU	91592.95	83	56	62364.89	88526.64
17	GOA	1409.52	5	5	926.00	1349.93
18	KERALA	1845.00	6	0	278.00	146.86
19	SIKKIM	18109.24	7	1	10541.20	9656.53
20	NAGALAND	8280.00	6	0	450.00	1141.00
<b>TOTAL:</b>		<b>335364.13</b>	<b>405</b>	<b>281</b>	<b>194172.19</b>	<b>261850.90</b>
<b>GRAND TOTAL(A+B) :</b>		<b>1028554.46</b>	<b>1169</b>	<b>933</b>	<b>466822.89</b>	<b>602094.31</b>
<b>D GAP-I</b>		<b>43089.00</b>	<b>261</b>	<b>260</b>	<b>42927.00</b>	<b>43332.00</b>
<b>GRAND TOTAL :</b>		<b>1071643.46</b>	<b>1430</b>	<b>1193</b>	<b>509749.89</b>	<b>645426.31</b>



No.: L-25012(11)/19/2024-LME NMCG  
 भारत सरकार, जल शक्ति मंत्रालय  
 जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग  
 राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,  
 मेजर ध्यानचंद नेशनल स्टेडियम,  
 इंडिया गेट, नई दिल्ली  
 दिनांक: 25<sup>th</sup> June 2024

सेवा में,

**The Principal Secretary,**  
 Urban Development & Housing Department,  
 Government of Bihar, Room No. 1, 1<sup>st</sup> Floor, Vikas Bhawan,  
 New Secretariat, Bailey Road, Patna, Bihar – 800001

**Subject: Non-compliance of STPs in Bihar – reg.**

महोदय,

Kindly refer to the NGT order dated 02.05.2024 in the matter OA no. 491 of 2024, wherein it has been highlighted that rivers passing through Bihar are unsafe for bathing on the basis of annual survey report on health of reservoirs as per report of Bihar State Pollution Control Board. Further, sample checks at 98 points of several rivers in 27 districts of Bihar showed presence of excessive Faecal Coliform (FC) Bacteria in river water.

2. NMCG is providing financial assistance to Bihar State for 32 STP projects for pollution abatement in the districts of Patna (Digha – Kankarbagh, Beur, Karmalichak, Saidpur, Pahari, Barh, Mokamah, Maner, Danapur, Phulwarishariff, Fatuha, Bakhtiyarpur projects), Bhagalpur (Sultanganj, Naugachia, Bhagalpur, Kahalgaon projects), Saran (Sonepur, Chhapra projects), Begusarai (Begusarai project), Vaisahali (Hajipur project), Munger (Munger project), Lakhisarai (Barahiya, Lakhisarai projects), East Champaran (Ramnagar, Narkatiaganj, Motihari, Raxaul projects), Supaul (Supaul project), Aurangabad (Daudnagar project), Rohtas (Dehri-On-Sone project) and Jamui (Jamui project) under Namami Gange. All these STP projects have provision for treatment of Faecal Coliform and disinfection to achieve the required standards.

3. From the above mentioned projects, 9 projects have been completed and under Operation & Maintenance. As per CPCB report of August – November 2023 (report attached), out of these 9 STPs, 1 STP is reported to be not operational and remaining STPs (8 nos.) have failed in Faecal Coliform parameter. Bihar Urban Infrastructure Development Corporation (BUIDCo) being the executing agency (EA) for these projects needs to ensure that all these STPs comply with the design standards including Faecal Coliform reduction. Any compliance issue needs to be dealt as per contract provisions and reported to NMCG.



True Copy  
 [Signature]

P.T.O.

4. Accordingly, you are requested to get the matter examined and seek a report from EA that why these STPs have failed to comply in respect of FC parameters in CPCB sampling campaign despite having provision of FC reduction.
5. I am directed to request you to submit the report in this regard to NMCG preferably within 15 days for further necessary action.
6. This issues with the approval of Executive Director (Projects), NMCG.

सादर,  
 25.06.24  
 (डॉ प्रवीण कुमार)

निदेशक (तकनीकी), एनएमसीजी

Encl: As above

जानकारी के लिए प्रतिलिपि:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna, Bihar - 800 010
2. The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
3. PS to DG/ PS to ED (Projects)/ PS to ED (Technical), NMCG



## Annexure I

## Status of Sewage Treatment Plants in Bihar (Aug to Nov, 2023)

- Commissioned STPs – 8 (5 town) with designed capacity – 233.5 MLD
- Operational STPs – 7 (Operational capacity –224.5 MLD) with utilized capacity – 110.6 MLD (~ 49.27 % of operational capacity)
- Compliance Status of operational STPs

	Compliance w.r.t. Hon'ble NGT vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
Complying	0	0
Non-complying	7	7

- Non-operational STP-09 MLD Naugachia STP, Naugachia (Bhagalpur).
- STPs complying for Faecal Coliform norms (<230 MPN/100ml) – 0
- STPs non-complying for Faecal Coliform norms (>230 MPN/100ml) – 7
- Disinfection system available at all 8 STPs.
- BOD removal efficiency range: ≤50%- 3 STPs and 50 -70%-4 STPs
- STPs working at under-capacity-7 STPs

## Operational and Compliance status of Sewage Treatment Plants in Bihar

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Inspection	Operational /Non-Operational Status	Compliance Status w.r.t Hon'ble NGT norms dated 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Beur New, Patna	Patna	SBR	43	23.11.2023	Operational	Non-complying TSS, TN, FC	Non-complying FC
2	Karmali Chak	Patna	SBR	37	22.11.2023	Operational	Non-complying TN, FC	Non-complying FC
3	Pahari (New) STP, 60MLD	Patna	SBR	60	23.11.2023	Operational	Non-complying TN, FC	Non-complying FC
4	Saidpur (60 MLD) STP	Patna	SBR	60	22.11.2023	Operational	Non-complying TN, FC	Non-complying pH, FC
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	23.11.2023	Operational	Non-complying FC	Non-complying FC
6	Naugachia STP (9 MLD)	Naugachia (Bhagalpur)	SBR	9	09.11.2023	Non-operational		
7	Barh	Barh	SBR	11	07.11.2023	Operational	Non-complying TN, FC	Non-complying FC
8	Sultanganj	Sultanganj	MBBR	10	08.11.2023	operational	Non-complying TN, TP, FC	Non-complying FC



• STPs complying to BOD Norms ( $\leq 10\text{mg/l}$ ) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	BOD ( $\leq 10\text{ mg/l}$ )
1	Beur New, Patna	Patna	43	4
2	Karmali Chak	Patna	37	3
3	Pahari (New) STP, 60MLD	Patna	60	5
4	Saidpur (60 MLD) STP	Patna	60	4
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	2
6	Barh	Barh	11	4
7	Sultanganj	Sultanganj	10	4

• STPs complying to COD ( $\leq 50\text{ mg/l}$ ) in Bihar (Aug to Nov, 2023) w.r.t. NGT Norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	COD ( $\leq 50\text{ mg/l}$ )
1	Beur New, Patna	Patna	43	17.21
2	Karmali Chak	Patna	37	16
3	Pahari (New) STP, 60MLD	Patna	60	28
4	Saidpur (60 MLD) STP	Patna	60	28
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	12
6	Barh	Barh	11	24
7	Sultanganj	Sultanganj	10	24

• STPs complying to TSS ( $\leq 20\text{ mg/l}$ ) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	TSS ( $\leq 20\text{ mg/l}$ )
1	Beur New, Patna	Patna	43	80
2	Karmali Chak	Patna	37	38
3	Pahari (New) STP, 60MLD	Patna	60	40
4	Saidpur (60 MLD) STP	Patna	60	56
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	22
6	Barh	Barh	11	64
7	Sultanganj	Sultanganj	10	68

• STPs complying to FC ( $\leq 230\text{ MPN/100 ml}$ ) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC ( $\leq 230\text{ MPN/100 ml}$ )
1	Beur New, Patna	Patna	43	3300
2	Karmali Chak	Patna	37	160000



S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC ( $\leq 230$ MPN/100 ml)
3	Pahari (New) STP, 60MLD	Patna	60	92000
4	Saidpur (60 MLD) STP	Patna	60	28000
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	7000
6	Barh	Barh	11	$54 \times 10^3$
7	Sultanganj	Sultanganj	10	2300

• STPs having Disinfection system

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	Disinfection Technology
1	Beur New, Patna	Patna	43	Chlorination
2	Karmali Chak	Patna	37	Chlorination
3	Pahari (New) STP, 60MLD	Patna	60	Chlorination
4	Saidpur (60 MLD) STP	Patna	60	Chlorination
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	UV
6	Naugachia STP (9 MLD)	Bhagalpur	9	Chlorination
7	Barh	Barh	11	Chlorination
8	Sultanganj	Sultanganj	10	Chlorination

• STPs with weak strength sewage (<40 mg/l)

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	BOD
1	Beur New, Patna	Patna	SBR	43	11
2	Karmali Chak	Patna	SBR	37	7
3	Pahari (New) STP, 60MLD	Patna	SBR	60	7
4	Saidpur (60 MLD) STP	Patna	SBR	60	9
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	4
6	Barh	Barh	SBR	11	7
7	Sultanganj	Sultanganj	MBBR	10	7



- Performance Analysis of STPs

S.No.	Technology (No.)	Range of BOD removal efficiency (%age)				Total	Overall complying		Overall non-complying		Non-complying Parameters		Non-operational
		<50	50-70	70-90	>90		Hon'ble NGT norms	MoEF&CC norms	Hon'ble NGT norms	MoEF&CC norms	either BOD,COD,TSS/FC		
											Hon'ble NGT norms	MoEF&CC norms	
1	SBR (7)	2	4	0	0	6	0	0	6	6	1/6	0/6	1
2	MBBR	1	0	0	0	1	0	0	1	1	0/1	0/1	
	<b>Total</b>	<b>3</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>7</b>	<b>7</b>	<b>1/7</b>	<b>0/7</b>	<b>1</b>

- STPs operating at under-capacity (<75% of designed capacity)

S.No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Utilized capacity (MLD)	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019	Compliance w.r.t. MoEF norms dtd 13.10.2017
1	Beur New, Patna	Patna	SBR	43	22.97	Non-complying	Non-complying
2	Karmali Chak	Patna	SBR	37	18	Non-complying	Non-complying
3	Pahari (New) STP, 60MLD	Patna	SBR	60	17.51	Non-complying	Non-complying
4	Saidpur (60 MLD) STP	Patna	SBR	60	40	Non-complying	Non-complying
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	1.1	Non-complying	Non-complying
6	Barh	Barh	SBR	11	6.5	Non-complying	Non-complying
7	Sultanganj	Sultanganj	MBBR	10	4.6	Non-complying	Non-complying

- Under-construction STPs

S.No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Under Construction/ Under Trial/ DPR
1	Phulwari Shariff	Patna	SBR	6	23.11.2023	Under construction
2	Bhaktiarpur STP	Bakhtiarpur	SBR	10	07.11.2023	Under construction
3	Begusarai STP Mauza – Raja Dumri, Begusarai	Begusarai	SBR	17	08.11.2023	Under construction
4	Mokama STP, Patna	Patna	SBR	8	07.11.2023	Under construction
5	Kankarbagh STP	Patna	ASP	50	23.11.2023	Under construction
6	Maner STP	Patna	SBR	6.5	22.11.2023	Under construction



S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Under Construction/ Under Trial/ DPR
7	Chapra STP	Chapra	SBR	32	22.11.2023	Under construction
8	Digha STP	Patna	ASP	100	21.11.2023	Under construction
9	Danapur STP	Patna	SBR	25	21.11.2023	Under construction

NGT Standards: Compliance based on norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD <10mg/l, TSS< 20mg/l, COD< 50mg/l; Faecal Coliform – desirable <100MPN/100ml & permissible < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l and Phosphorous-Total < 1.0 mg/l (TP compliance for discharge into ponds and lakes).

Compliance compared with MoEF&CC notification dt. 13.10.2017: Standard for treated sewage from STPs for cities other than metro cities, state capitals and union territories were notified as pH-6.5-9.0, BOD as 30mg/L, Total suspended solids (TSS) as less than 100mg/L and Faecal coliform as less than 1000MPN per 100mL.



No.: Pr-12014/2020/Project in Bihar and Jharkhand-New

भारत सरकार, जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग  
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,  
मेजर ध्यानचंद नेशनल स्टेडियम,  
इंडिया गेट, नई दिल्ली  
दिनांक: 04 September, 2024

सेवा में,

**The Principal Secretary,**  
Urban Development & Housing Department,  
Government of Bihar, Room No. 1, 1<sup>st</sup> Floor, Vikas Bhawan,  
New Secretariat, Bailey Road, Patna, Bihar – 800001

**Subject: Non-compliance of STPs in Bihar – reg.**

Ref- CPCB D.O No. PJ-14012(12)/7/2021-WQM-II-HO-CPCB-HO 3303dt 30.07.2024

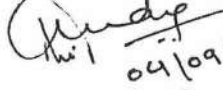
महोदय,

Kindly refer to the D.O letter and report received from CPCB dated 30<sup>th</sup> July 2024 (attached) regarding the compliance of STPs in Bihar, wherein CPCB has observed that the operational STPs in Bihar state are not achieving designed outlet parameters.

2. As you are aware that under the Namami Gange Programme, NMCG is providing financial assistance to Bihar State for pollution abatement works and 38 STP projects having a sanctioned cost of about Rs. 6576 Cr. have been taken in the state. Out of these 38 STP projects, 9 STPs have been completed.
3. As per CPCB report, 8 STPs were monitored during the period of Dec'23 to Mar'24. CPCB observed that during the monitoring campaign only 2 STPs are compliant with the norms while 6 STPs are non-compliant and 1 STP is non-operational. It is to be noted that all these completed STPs have provision for treatment of *Faecal Coliform* and disinfection units to achieve the required standards.
4. Bihar Urban Infrastructure Development Corporation (BUIDCo) being the executing agency (EA) for these projects needs to ensure that all these STPs are operated properly and must comply with the design standards. Any non-compliance observed needs to be dealt as per contract provisions under intimation to NMCG.
5. NMCG has already sent a letter L-25012(11)/19/2024-LME NMCG dated 25<sup>th</sup> June 24 on this issue (copy annexed) and sought a report from the state, however report is yet to be submitted by the state.
6. Accordingly, it is requested that the matter examined and a report from EA on why these STPs have failed to comply with design parameters in the CPCB sampling campaign despite having adequate provisions of treatment.



7. You are requested you to submit the report in this regard to NMCG preferably within 15 days for further necessary action.
8. This issues with the approval of Competent Authority, NMCG.

सादर,  
  
04/09/2024  
बृजेन्द्र स्वरूप  
कार्यकारी निदेशक (परियोजनाएं)

Encl:

1. CPCB report dated 30<sup>th</sup> July 2024
2. STPs Status

जानकारी के लिए प्रतिलिपि:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna, Bihar - 800 010
2. The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
3. PS to DG/ PS to ED (Technical), NMCG



River Ganga Water Quality-Bihar (Dissolved Oxygen, mg/l (Median))

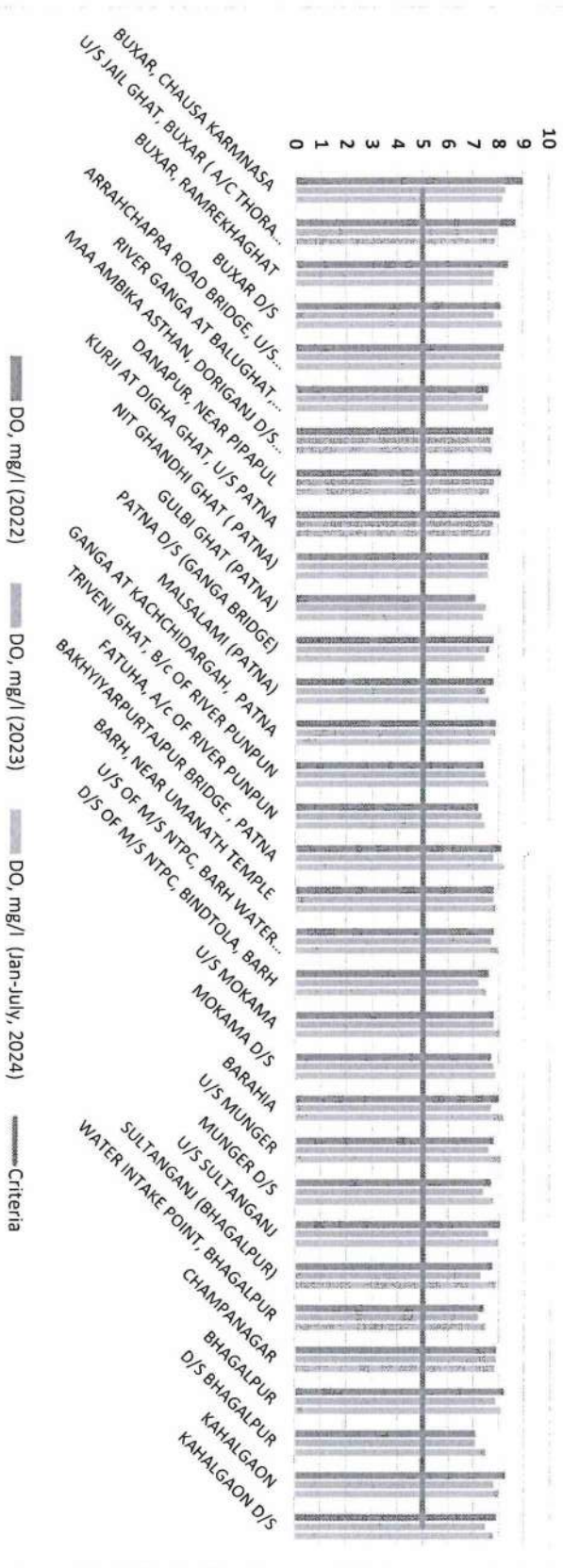


Figure 1. Comparative analysis of Dissolved Oxygen-2022-2024

➤ Entire stretch is meeting the bathing criteria w.r.t. Dissolved Oxygen from 2022 to 2024.



River Ganga Water Quality-Bihar (Biochemical Oxygen Demand, mg/l (Median))

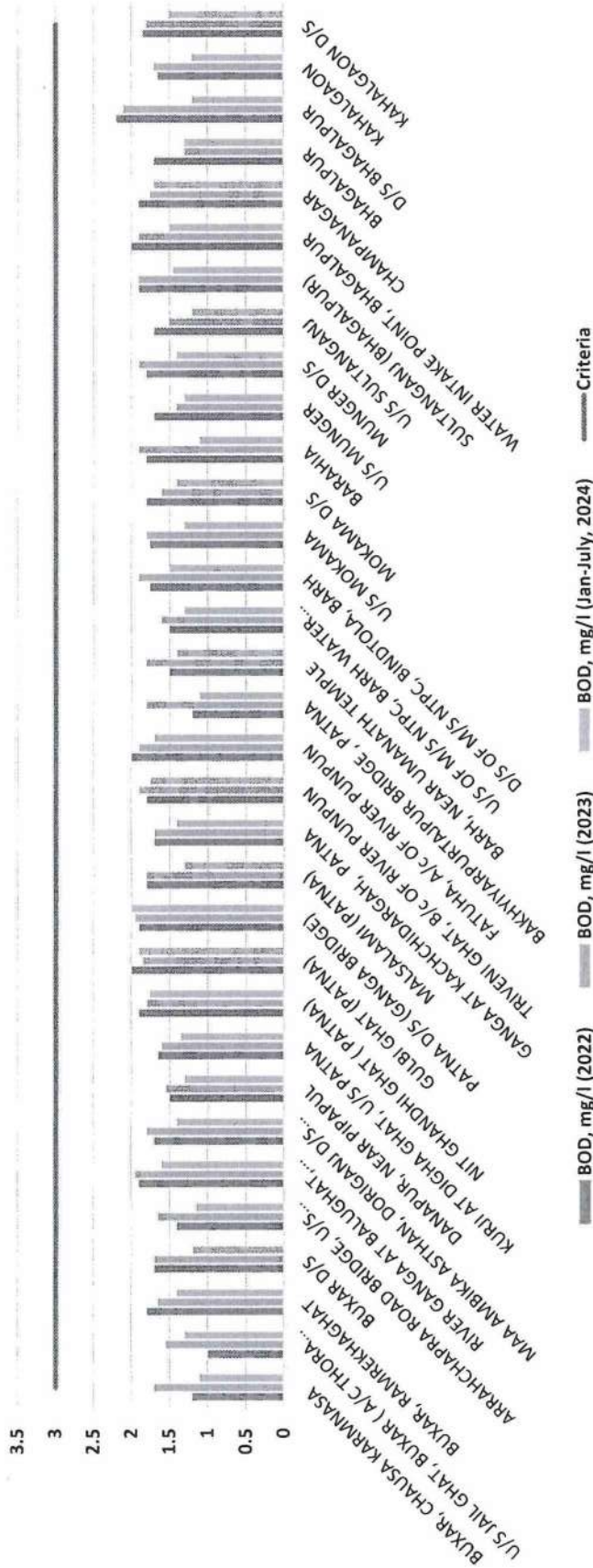


Figure 2. Comparative analysis of Biochemical Oxygen Demand- 2022-2024

➤ Entire stretch is meeting the bathing criteria w.r.t. Biochemical Oxygen Demand from 2022 to 2024. Decrease in concentration of BOD is observed from 2022 to 2024 at most of the locations.



### River Ganga Water Quality, Faecal Coliform-Bihar MPN/100ml (Median)

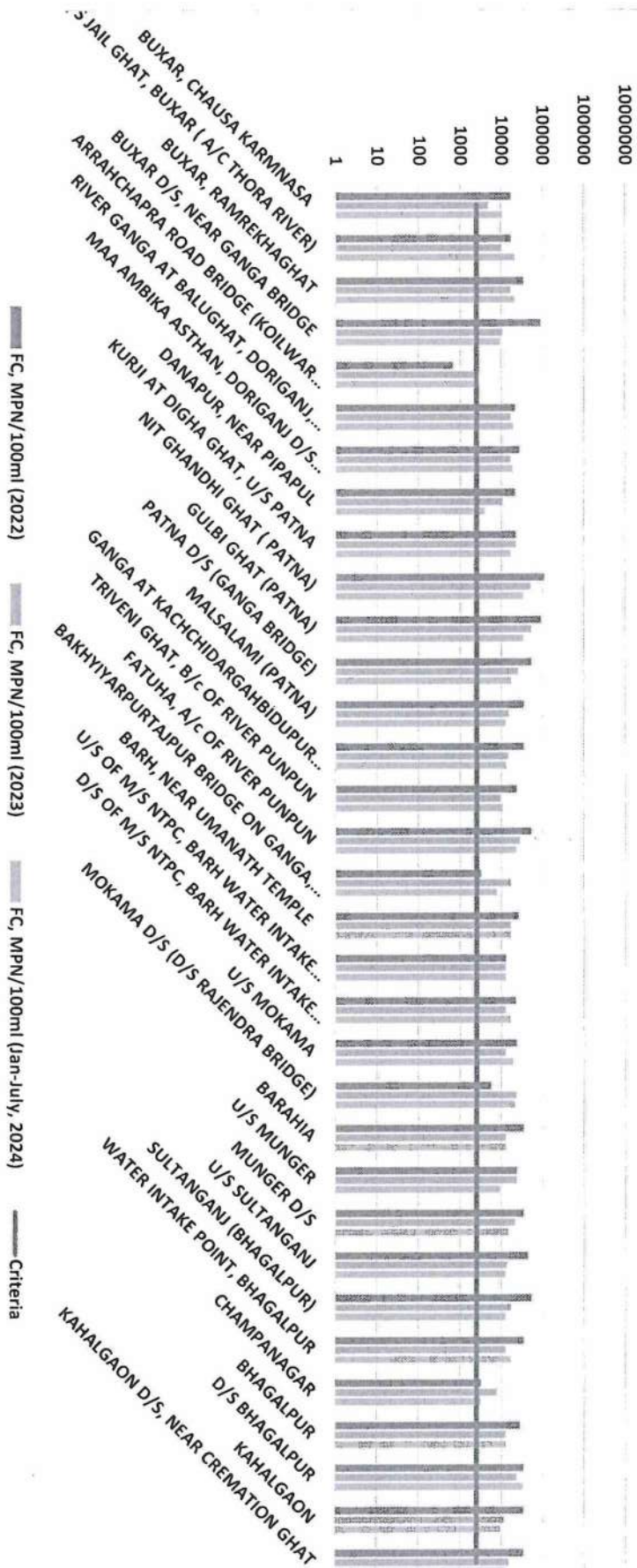


Figure 3. Comparative analysis of Faecal Coliform-2022-2024

➤ Entire stretch is not meeting the bathing criteria w.r.t Faecal Coliform (except one location namely Chapra, U/s Doriganj) from 2022 to 2024. However decrease in concentration of FC is observed from 2022 to 2024 at most of the locations.





राजीव कुमार मित्तल, भा.प्र.से.

महानिदेशक

राष्ट्रीय स्वच्छ गंगा मिशन

Rajeev Kumar Mital, IAS

DIRECTOR GENERAL

NATIONAL MISSION FOR CLEAN GANGA

D O No. Pr-12014/2020

38530



सत्यमेव जयते



आज़ादी का  
अमृत महोत्सव

Annexure - VIII

भारत सरकार

जल शक्ति मंत्रालय

जल संसाधन,

नदी विकास और गंगा संरक्षण विभाग

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES,

RIVER DEVELOPMENT & GANGA REJUVENATION

Dated: 16<sup>th</sup> July 2024

Dear Anand,


"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,792.59 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,576.01 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

Further, as per the priority of Namami Gange from a pollution abatement point of view, DPRs for 3 towns namely Jamaulpur, Barauni & Arrah are pending for action from the State level as detailed in a list appended as Annexure with this letter. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free

Looking forward for an early action at your end, please.

Yours sincerely,

  
(Rajeev Kumar Mital)

Shri Anand Kishore, IAS

Principal Secretary,

Urban Development & Housing Department,

Govt. of Bihar

First Floor, Vikas Bhawan, Baily Road, Patna

Bihar – 800015, Bihar

Email: [urbansec-bih@nic.in](mailto:urbansec-bih@nic.in)



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नमामि  
गंगे

राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NATIONAL MISSION FOR CLEAN GANGA

1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002

Ph. : 011-23049528, Fax : 23049566, E-mail : [dg@nmcg.nic.in](mailto:dg@nmcg.nic.in)

ॐ  
Ganga  
सर्वे देवा एवंगुणः

## Annexure

## DPR Yet to be received:

S No.	Name of project	Remarks
1	I&D and STP scheme for Jamalpur town, Bihar	Jamalpur is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State.
2	I&D and STP scheme for Barauni town, Bihar	Barauni is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State. State may indicate whether project for Barauni town is desired or not as no drains are reported to be out falling in river Ganga from this area.

## DPR revision:

S No.	Name of project	Remarks
3	I&D and STP scheme for Arrah town, Bihar	NMCG vide letter dated 20.05.2024 requested SPMG/ BUIDCo to revise the DPR based on tapping of drains out falling into river Gangi. (Revised DPR is awaited from the State).





राजीव कुमार मित्तल, भा.प्र.से.  
महानिदेशक  
राष्ट्रीय स्वच्छ गंगा मिशन  
Rajeev Kumar Mital, IAS  
DIRECTOR GENERAL  
NATIONAL MISSION FOR CLEAN GANGA

D O No. Pr-12014/2020

Ref.: D.O. No. Pr-12014/2020 dated 16<sup>th</sup> July 2024

38532



Annexure-IX

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन,  
नदी विकास और गंगा संरक्षण विभाग  
GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION

Dated: 21<sup>st</sup> August, 2024

Dear Anand,

"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,792.59 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,576.01 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

2. These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

3. Further, as per the priority of Namami Gange from a pollution abatement point of view, DPRs for 4 towns namely Jamaulpur, Barauni, Arrah & Katihar are pending for action from the State level as detailed in a list appended as Annexure with this letter. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free.

Looking forward for an early action at your end, please.

Yours sincerely,

  
(Rajeev Kumar Mital)

Shri Anand Kishore, IAS  
Principal Secretary,  
Urban Development & Housing Department,  
Govt. of Bihar



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राष्ट्रीय स्वच्छ गंगा मिशन  
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002  
NATIONAL MISSION FOR CLEAN GANGA  
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002  
Ph. : 011-23049528, Fax : 23049566, E-mail : dg@nmcg.nic.in



Annexure

## DPR Yet to be received:

S No.	Name of project	Remarks
1	I&D and STP scheme for Jamalpur town, Bihar	Jamalpur is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State.
2	I&D and STP scheme for Barauni town, Bihar	Barauni is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State. State may indicate whether project for Barauni town is desired or not as no drains are reported to be out falling in river Ganga from this area.

## DPR revision:

S No.	Name of project	Remarks
3	I&D and STP scheme for Arrah town, Bihar	NMCG vide letter dated 20.05.2024 requested SPMG/ BUIDCo to revise the DPR based on tapping of drains out falling into river Gangi. (Revised DPR is awaited from the State).
4	I&D and STP scheme for Katihar town, Bihar	NMCG vide email dated 20.08.2024 requested SPMG/ BUIDCo to submit the compliance report towards the observations of Third Party Appraisal Agency. (TPA agency shared the observations with BUIDCo on 18.08.2024).





राजीव कुमार मित्तल, भा.प्र.से.  
महानिदेशक  
राष्ट्रीय स्वच्छ गंगा मिशन  
Rajeev Kumar Mital, IAS  
DIRECTOR GENERAL  
NATIONAL MISSION FOR CLEAN GANGA

38534



सत्यमेव जयते



आजादी का  
अमृत महोत्सव

Annexure - X

42

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन,  
नदी विकास और गंगा संरक्षण विभाग  
GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION

D O No. Pr-12014/2020

Dated: 25<sup>th</sup> September, 2024

Ref.: D.O. No. Pr-12014/2020 dated 16<sup>th</sup> July 2024 &  
D.O. No. Pr-12014/2020 dated 21<sup>st</sup> Aug 2024

Dear Abhay,

"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,737.69 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,769.64 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

2. These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

3. Further, as per the priority of Namami Gange from a pollution abatement point of view, **DPRs for 02 towns namely Buxar and Barauni Towns** are pending for action from the State level. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free.

Looking forward for an early action at your end, please.

Yours sincerely,

(Rajeev Kumar Mital)

**Shri Abhay Kumar Singh, I.A.S.**  
Secretary,  
Urban Development & Housing Department,  
Govt. of Bihar, First Floor, Vikas Bhawan,  
Bailey Road, Patna, Bihar-800015  
Email : [urbansec-bih@nic.in](mailto:urbansec-bih@nic.in)



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राष्ट्रीय स्वच्छ गंगा मिशन  
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002  
NATIONAL MISSION FOR CLEAN GANGA  
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002  
Ph. : 011-23049528, Fax : 23049566, E-mail : [dg@nmcg.nic.in](mailto:dg@nmcg.nic.in)

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